

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. HITECH ELECTROMECH PRIVATE LIMITED

RELEVANT PARTICULARS

1	NAME OF CORPORATE DEBTOR	M/S. HITECH ELECTROMECH PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	29/06/2009
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, PUNE
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U31200PN2009PTC134211
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	G-16, MIDC BARAMATI, BARAMATI, MAHARASHTRA 413133.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	17/03/2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17/03/2021
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	MR. LAXMAN DIGAMBAR PAWAR REG NO. IBBI/IPA-003/IP-N00015/2017-18/10104
9.	ADDRESS, EMAIL ADDRESS, OF THE LIQUIDATOR, AS REGISTRED WITH THE BOARD	FLAT NO. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018 Mobile No. 9921516368, 9422327957 Email – cmapawar1@gmail.com
10.	ADDRESS, EMAIL ADDRESS TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	FLAT NO. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018 Mobile No. 9921516368, 9422327957 Email – cmapawar1@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	27/04/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal **MUMBAI BENCH** has ordered the commencement of liquidation of the **M/S. HITECH ELECTROMECH PRIVATE LIMITED** on 17/03/2021. Date of receipt of copy of Order from NCLT is 28/03/2021.

The stakeholders of **M/S. HITECH ELECTROMECH PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 27/04/2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date- 30/03/2021
Place: PUNE

LAXMAN DIGAMBAR PAWAR
LIQUIDATOR